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From

Registrar General
High Court of Uttarakhand
Nainital.

To

- (1) Secretary,
School Education, Uttarakhand Government
rtpdep123@gmail.com
- (2) Director (Secondary Education)
Uttarakhand Government
uksecedu@gmail.com
- (3) Director (Elementary Education)
Uttarakhand Government
ua.elementary@yahoo.in

No. 2076 /U.H.C./Admn.B/2023

Dated: 06 June, 2023

Subject: 'Cleanliness Drive' Scheduled on 18.06.2023 (Sunday)

Madam / Sir,

Apropos to the above, it is to apprise you that Hon'ble High Court of Uttarakhand is organizing a Campaign named - "Shram Daan", a Cleanliness Drive, in all the District Court Headquarters and Outlying Courts of the State Judiciary on 18.06.2023 (Sunday), from 08:00 a.m. onwards for four hours.

2. The Drive is being launched with the objective to make the people aware of their utmost priority and responsibility towards cleanliness in the nearby surroundings and on maintenance of their health-hygiene, disposal of garbage/wastes and to bring about a behavioral change in human psyche.

3. It would be not out of place to mention that the schools can play an important role in this Drive and hence active participation of all schools is required for making the drive meaningful. It is desired of you to direct all the schools to organize a rally of at least 40-50 students along with Staff Members in the nearby areas on 18th of June, 2023 or any other earlier day in order to create awareness among the public at large. The children with placards in their hands, raising slogans for spreading awareness about cleanliness would give an impetus to the movement.


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4. On the day of Drive, i.e. on 18th of June, 2023, the participants will collect garbage from the local areas and make the surroundings clean, with the larger objective of raising consciousness among the general public towards cleanliness.

5. You are, therefore, requested to mobilize all the Schools, students and Staff to participate in the Cleanliness Drive accordingly.

6. The active participation of Schools in the Cleanliness drive will be highly appreciated. District Judges concerned and Secretaries, DLSAs may be contacted by the School Administration for further co-ordination.

Yours sincerely,


06/6/2023
(Anuj Kumar Sangal)
Registrar General

No. 2007 /U.H.C./Admn.B/2023 Dated: 06 June, 2023
Copy for information and necessary action:

1. All the District Judges, State Judiciary.
2. Secretary, Law-cum-LR, Government of Uttarakhand.
3. Member Secretary, SLSA, Uttarakhand.
4. Shri Navneet Pandey, Director, Urban Development Directorate, Uttarakhand.


06/6/2023
(Anuj Kumar Sangal)
Registrar General